

MARCH 2023

GIRIDIH JUDGESHIP

Reference: Hon'ble High Courts Letter no: 260/R&S dated: 16.08.2022

Subject: Information regarding Institution Disposal and Pendency of Commercial Court.

Sl	Name of Court	No of cases pending on the 1 st day of Month	No of cases Instituted during the Month	Total cases - pending in the court on the last day of the Month	No of cases Disposed during the month	Average no of days taken to decide the case
1	Sri Soumendra Nath Sikdar District & Addl Sessions Judge III cum Commercial Court	01	01	02	00	NA
2	Sri Ashok Kumar No III A.C.J.M cum Sub Judge I cum Commercial Court	00	00	00	00	NA